

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

ORIGINAL PETITION NO. 03 OF 2017

Dated: 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv
Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Buddy A. Ranganadhan
Mr. Karan Pallav
Mr. Vivek Mathur for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **05.03.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt